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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 30/1/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/120/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others  
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others  
UNDER SECTION : 397, 398 & 402

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	T.V.P. Saivihan Mr. C. B. Vishnu	Counsel Mr R1 - R5	T.V.P. Saivih
2.	S. Manjula Devi, Adv For KSR & Co company secretaries up CBF-	For petitioners	SKAmm
3.	A. ABDUL RAHMAN (for) B. DHANARAJ	For Respondents 6 to 8	A. Manjula

**ORDER**

Counsels representing both the parties present. Both of the Counsels prayed time for submitting the status report of the mediation between the parties. Time extended at request. Put up on 27/02/2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)